

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 07.05.2024

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	42486/2024	07.05.2024	CONTC-2259/2024	A K BEHERA	C.O.		Order Dtd. 2024-05-03		(Seat No-)
2	42487/2024	07.05.2024	WP (C) - 15687/2018	AMIYA KU.SWAIN	C.O.		Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No-14)
3	42488/2024	07.05.2024	WP (C) - 11036/2024	TAPAN KU. NAYAK	C.O.		Order Dtd. 2024-05-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
4	42489/2024	07.05.2024	BLAPL-4060/2024	BB MALLICK	C.O.		Order Dtd. 2024-05-02		(Seat No-121)
5	42490/2024	07.05.2024	BLAPL-4052/2024	PRADIPTA BEURA	C.O.		Order Dtd. 2024-05-02		(Seat No-121)
6	42491/2024	07.05.2024	BLAPL-4054/2024	PRADIPTA BEURA	C.O.		Order Dtd. 2024-05-02	BAIL-2	(Seat No-9)
7	42492/2024	07.05.2024	BLAPL-327/2024	SURYA NARAYAN MISHRA	C.O.		Order Dtd. 2024-05-02	BAIL-2	(Seat No-10)
8	42493/2024	07.05.2024	BLAPL-4064/2024	LAMBODOR ACHARI	C.O.		Order Dtd. 2024-05-02		(Seat No-10)
9	42499/2024	07.05.2024	WP (C) - 8656/2024	J.R. BEHERA	C.O.		Order Dtd. 2024-05-03	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
10	42500/2024	07.05.2024	WP (C) - 8915/2024	M.M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-20	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)

11	42501/2024	07.05.2024	CONTC-3563/2024	BHABARANJAN KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	CONTEMPT	(Seat No-5)
12	42502/2024	07.05.2024	FAO-354/2019	BK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No-9)
13	42503/2024	07.05.2024	WA-231/2017	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT APPEAL	(Seat No-5)
14	42504/2024	07.05.2024	WPC(OA)-648/2017	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	OA Branch	(Seat No-1)
15	42506/2024	07.05.2024	WP(C)-11041/2024	A P SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
16	42507/2024	07.05.2024	WA-231/2017	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT APPEAL	(Seat No-5)
17	42508/2024	07.05.2024	FAO-360/2019	BK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No-9)
18	42509/2024	07.05.2024	WP(C)-11042/2024	A P SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
19	42510/2024	07.05.2024	WP(C)-11044/2024	A P SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
20	42511/2024	07.05.2024	FAO-416/2019	BK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02	MISC. APPEAL SEC.	(Seat No-2)
21	42517/2024	07.05.2024	WA-231/2017	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT APPEAL	(Seat No-5)
22	42520/2024	07.05.2024	WP(C)-11037/2024	A P SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
23	42522/2024	07.05.2024	WP(C)-10977/2024	BANABIHARI RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat

									No-40)
24	42524/2024	07.05.2024	WP (C) - 10973/2024	KHAGESWAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
25	42526/2024	07.05.2024	WP (C) - 11017/2024	TUSHAR KANTA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
26	42527/2024	07.05.2024	WP (C) - 9325/2024	U. CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-5	(Seat No-22)
27	42530/2024	07.05.2024	WP (C) - 11065/2024	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-05-20	WRIT BRANCH-1	(Seat No-3)
28	42531/2024	07.05.2024	WP (C) - 11068/2024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
29	42533/2024	07.05.2024	WP (C) - 11069/2024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
30	42534/2024	07.05.2024	WP (C) - 11045/2024	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
31	42536/2024	07.05.2024	WP (C) - 11048/2024	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
32	42537/2024	07.05.2024	WP (C) - 11097/2024	RABI SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
33	42538/2024	07.05.2024	WP (C) - 11050/2024	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
34	42540/2024	07.05.2024	WP (C) - 10619/2024	U. CHHOTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-5	(Seat No-21)
35	42541/2024	07.05.2024	WP (C) - 11049/2024	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)

36	42542/2024	07.05.2024	CRP-19/2019	A.N.DASH	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	CIVIL REVISION	(Seat No-1)
37	42544/2024	07.05.2024	WP (C) - 10922/2024	H.K. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
38	42545/2024	07.05.2024	WP (C) - 10577/2015	PRATAP KU. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-2	(Seat No-45)
39	42546/2024	07.05.2024	WP (C) - 10935/2024	H.K. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
40	42548/2024	07.05.2024	WP (C) - 10577/2015	B D BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-2	(Seat No-45)
41	42549/2024	07.05.2024	CRLA-813/2018	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
42	42550/2024	07.05.2024	CRLA-818/2018	T.D. RATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
43	42551/2024	07.05.2024	CRLA-725/2017	N K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL APPEAL	(Seat No-8)
44	42552/2024	07.05.2024	WP (C) - 10939/2024	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
45	42553/2024	07.05.2024	CRLA-252/2017	MADAN DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL APPEAL	(Seat No-8)
46	42554/2024	07.05.2024	WP (C) - 10944/2024	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
47	42555/2024	07.05.2024	WP (C) - 10951/2024	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
48	42556/2024	07.05.2024	WP (C) - 1666/2024	HEERA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-7	(Seat No-40)

									No-5)
49	42557/2024	07.05.2024	WP (C) - 11039/2024	BANABIHARI RAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
50	42558/2024	07.05.2024	WP (C) - 11096/2024	ABINASH SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
51	42559/2024	07.05.2024	WP (C) - 10928/2024	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
52	42560/2024	07.05.2024	WP (C) - 10924/2024	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
53	42561/2024	07.05.2024	WP (C) - 10930/2024	H.K. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
54	42562/2024	07.05.2024	WP (C) - 38421/2023	SARITA PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-42)
55	42563/2024	07.05.2024	WP (C) - 17758/2022	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-3	(Seat No-12)
56	42564/2024	07.05.2024	WP (C) - 10974/2024	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
57	42565/2024	07.05.2024	CONTC-3564/2024	BHABARANJAN KAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No-40)
58	42566/2024	07.05.2024	CONTC-3565/2024	BHABARANJAN KAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No-40)
59	42567/2024	07.05.2024	CONTC-3566/2024	BHABARANJAN KAR	C.O.	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No-40)
60	42568/2024	07.05.2024	CONTC-6218/2023	RANJIT SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-05-04	CONTEMPT	(Seat No-3)

61	42569/2024	07.05.2024	CONTC-10057/2023	MANASI DAS	C.O.	COURT NO. 1	Order Dtd. 2024-05-03	CONTEMPT	(Seat No-6)
62	42570/2024	07.05.2024	CONTC-3416/2024	M K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-06		(Seat No-6)
63	42571/2024	07.05.2024	CONTC-3438/2024	PRATAP KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-05-06	CONTEMPT	(Seat No-5)
64	42573/2024	07.05.2024	CRP-19/2019	B. BARAL	C.O.	COURT NO. 20	Order Dtd. 9999-12-31	CIVIL REVISION	(Seat No-1)
65	42574/2024	07.05.2024	WP (C) - 14253/2023	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-23)
66	42575/2024	07.05.2024	WP (C) - 14253/2023	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-23)
67	42576/2024	07.05.2024	WP (C) - 14253/2023	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-23)
68	42577/2024	07.05.2024	WP (C) - 4956/2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-4	(Seat No-38)
69	42578/2024	07.05.2024	CONTC-3670/2024	K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CONTEMPT	(Seat No-3)
70	42579/2024	07.05.2024	WP (C) - 14253/2023	B. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-23)
71	42580/2024	07.05.2024	CRLMA-188/2023	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	BAIL-1	(Seat No-4)
72	42581/2024	07.05.2024	WP (C) - 14253/2023	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-23)
73	42582/2024	07.05.2024	CONTC-3557/2024	SK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CONTEMPT	(Seat No-)

									No-4)
74	42583/2024	07.05.2024	WP (C) - 11154/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No-7)
75	42584/2024	07.05.2024	WP (C) - 9582/2024	M R ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-29)
76	42585/2024	07.05.2024	WP (C) - 11276/2024	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-3	(Seat No-33)
77	42586/2024	07.05.2024	WP (C) - 29888/2023	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-2)
78	42587/2024	07.05.2024	WP (C) - 11057/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
79	42588/2024	07.05.2024	WP (C) - 29888/2023	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-2)
80	42589/2024	07.05.2024	WP (C) - 10807/2024	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-7	(Seat No-48)
81	42590/2024	07.05.2024	WP (C) - 11092/2024	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
82	42591/2024	07.05.2024	WP (C) - 10919/2024	PR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
83	42592/2024	07.05.2024	WP (C) - 11113/2024	G K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No-7)
84	42593/2024	07.05.2024	WP (C) - 10849/2024	PN JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-7	(Seat No-48)
85	42594/2024	07.05.2024	WP (C) - 29890/2023	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-2)

86	42595/2024	07.05.2024	WP (C) - 11098/2024	PRATAP KU. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
87	42596/2024	07.05.2024	WP (C) - 29890/2023	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-1	(Seat No-2)
88	42597/2024	07.05.2024	WP (C) - 10933/2024	PK BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
89	42598/2024	07.05.2024	WP (C) - 10757/2024	AJAYA KUMAR ROUTH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No-26)
90	42599/2024	07.05.2024	WP (C) - 9590/2024	MR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-29)
91	42600/2024	07.05.2024	WP (C) - 9981/2024	MR ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-4	(Seat No-19)
92	42602/2024	07.05.2024	WP (C) - 11158/2024	SK PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No-7)
93	42603/2024	07.05.2024	WP (C) - 11156/2024	PRATAP KU. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No-7)
94	42608/2024	07.05.2024	CRLA-245/2017	A. PANDA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-8)
95	42610/2024	07.05.2024	WP (C) - 10824/2024	M M NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-05-02	WRIT BRANCH-7	(Seat No-48)
96	42611/2024	07.05.2024	WP (C) - 28792/2019	S K ACHARYA	C.O.	COURT NO. 22	Order Dtd. 2024-04-19	WRIT BRANCH-3	(Seat No-33)
97	42612/2024	07.05.2024	WP (C) - 10444/2024	D. BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-05-03	WRIT BRANCH-1	(Seat No-2)
98	42613/2024	07.05.2024	ABLAPL-271/2024	PRADIPTA BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-05-06		(Seat No-)

									No-2)
99	42614/2024	07.05.2024	WP (C) - 10713/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	WRIT BRANCH-6	(Seat No-26)
100	42615/2024	07.05.2024	TRP (C) - 436/2023	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2024-05-06	M.J.C.	(Seat No-6)
101	42616/2024	07.05.2024	WP (C) - 11529/2020	P K MOHAPATRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-01	WRIT BRANCH-8	(Seat No-29)
102	42617/2024	07.05.2024	ABLAPL-1172/2024	AK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-05-06	BAIL-1	(Seat No-1)
103	42618/2024	07.05.2024	TRP (C) - 82/2024	H.K. MOHANTA	C.O.	COURT NO. 11	Order Dtd. 2024-05-06	M.J.C.	(Seat No-6)
104	42619/2024	07.05.2024	WP (C) - 27800/2023	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	WRIT BRANCH-2	(Seat No-45)
105	42620/2024	07.05.2024	BLAPL-2245/2024	SANTOSH CHANDRA ATABUDHI	C.O.	COURT NO. 11	Order Dtd. 2024-05-06		(Seat No-45)
106	42621/2024	07.05.2024	WP (C) - 8267/2024	P K HAZARY	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	WRIT BRANCH-2	(Seat No-9)
107	42622/2024	07.05.2024	TRP (C) - 71/2024	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-06	M.J.C.	(Seat No-6)
108	42623/2024	07.05.2024	WP (C) - 8267/2024	N R BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	WRIT BRANCH-2	(Seat No-9)
109	42624/2024	07.05.2024	TRP (C) - 71/2024	B. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-05-06	M.J.C.	(Seat No-6)
110	42625/2024	07.05.2024	BLAPL-2644/2024	JR NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	BAIL-2	(Seat No-12)

11 1	42626/20 24	07.05.202 4	WP (C) - 10764/20 24	SHASHIBHUSAN BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-05-01	WRIT BRANCH-6	(Sea t No- 26)
11 2	42627/20 24	07.05.202 4	ABLAPL- 12659/20 23	H.K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2023-11-03		(Sea t No- 26)
11 3	42628/20 24	07.05.202 4	ABLAPL- 15500/20 23	PRATIMA NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL-2	(Sea t No- 8)
11 4	42629/20 24	07.05.202 4	CONTC- 3493/202 4	R K SAHU	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	CONTEMPT	(Sea t No- 2)
11 5	42631/20 24	07.05.202 4	CONTC- 3493/202 4	TAPAN SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-05-03	CONTEMPT	(Sea t No- 2)
11 6	42632/20 24	07.05.202 4	ABLAPL- 13278/20 23	B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-02	BAIL-2	(Sea t No- 9)
11 7	42633/20 24	07.05.202 4	WP (C) - 3716/202 4	B K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-04-30	WRIT BRANCH-7	(Sea t No- 18)
11 8	42634/20 24	07.05.202 4	CONTC- 3261/202 4	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Sea t No- 18)
11 9	42635/20 24	07.05.202 4	CONTC- 10374/20 23	SATYAPRIYA SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-08	CONTEMPT	(Sea t No- 1)
12 0	42636/20 24	07.05.202 4	CONTC- 3233/202 4	PRATAP KU. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03		(Sea t No- 1)
12 1	42637/20 24	07.05.202 4	ABLAPL- 10553/20 23	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	BAIL-2	(Sea t No- 7)
12 2	42638/20 24	07.05.202 4	BLAPL- 2317/202 4	P PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Sea t No- 7)
12 3	42639/20 24	07.05.202 4	CRP- 14/2024	S MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-02	CIVIL REVISION	(Sea t

									No-1)
124	42640/2024	07.05.2024	BLAPL-1938/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No-1)
125	42641/2024	07.05.2024	BLAPL-1423/2024	G SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-05-06		(Seat No-1)
126	42642/2024	07.05.2024	BLAPL-4037/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-05-03	BAIL-1	(Seat No-1)
127	42643/2024	07.05.2024	ABLAPL-2805/2024	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-04-30	BAIL-1	(Seat No-1)
128	42644/2024	07.05.2024	JCRLA-42/2019	S CHOUIDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL APPEAL	(Seat No-10)
129	42645/2024	07.05.2024	JCRLA-111/2018	MR.SATYANARAYAN MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL APPEAL	(Seat No-4)
130	42646/2024	07.05.2024	CRLMC-1422/2024	L K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
131	42647/2024	07.05.2024	CRLMC-3647/2022	P K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-4)
132	42648/2024	07.05.2024	CRLMC-1283/2024	C RANA	C.O.	COURT NO. 10	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-5)
133	42649/2024	07.05.2024	CRLMC-1421/2018	GYANA RANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-2)
134	42650/2024	07.05.2024	CRLMC-1541/2024	USHARANI PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-2)
135	42651/2024	07.05.2024	CRLMC-1407/2024	BS SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-3)

136	42652/2024	07.05.2024	CRLMC-1036/2024	L D SAHOO A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-6)
137	42653/2024	07.05.2024	CRLMC-1505/2024	S CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-2)
138	42654/2024	07.05.2024	CRLMC-1463/2024	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-3)
139	42655/2024	07.05.2024	CRLMC-1396/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-1)
140	42656/2024	07.05.2024	CRLMC-1416/2024	P.ANUP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
141	42658/2024	07.05.2024	CRLMC-1455/2024	S BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
142	42659/2024	07.05.2024	CRLMC-1414/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CRIMINAL MISC	(Seat No-3)
143	42660/2024	07.05.2024	CRLREV-162/2024	A MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMINAL REVISION	(Seat No-4)
144	42662/2024	07.05.2024	CRLA-392/2024	SUVENDU BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMINAL APPEAL	(Seat No-10)
145	42663/2024	07.05.2024	CRLMC-1645/2024	PRATIK DASH	C.O.	COURT NO. 15	Order Dtd. 2024-05-03		(Seat No-10)
146	42664/2024	07.05.2024	CRLMC-1617/2024	M K PANI	C.O.	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No-10)
147	42665/2024	07.05.2024	CRLMC-1674/2024	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 15	Order Dtd. 2024-05-03		(Seat No-10)
148	42666/2024	07.05.2024	CRLMC-1479/2024	S K DAS	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat

									No-3)
149	42667/2024	07.05.2024	CRLMC-1375/2024	S.P. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07-23	CRIMINAL MISC	(Seat No-1)
150	42668/2024	07.05.2024	CRLMC-1511/2024	MAHESWAR JATI	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-2)
151	42669/2024	07.05.2024	CRLMC-1902/2023	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-26	CRIMINAL MISC	(Seat No-2)
152	42670/2024	07.05.2024	CRLMC-1515/2024	A DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-2)
153	42671/2024	07.05.2024	CRLMC-1523/2024	LAMBODOR ACHARI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-2)
154	42672/2024	07.05.2024	CRLMC-4433/2023	R.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-15	CRIMINAL MISC	(Seat No-4)
155	42673/2024	07.05.2024	CRLMC-1406/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-3)
156	42674/2024	07.05.2024	CRLMC-4405/2023	P.K. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-4)
157	42675/2024	07.05.2024	CRLMC-1615/2024	S. BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-05-06		(Seat No-4)
158	42676/2024	07.05.2024	WP (C) - 28083/2020	MRUTYUNJAY MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No-18)
159	42682/2024	07.05.2024	WP (C) - 8053/2024	P.K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
160	42683/2024	07.05.2024	BLAPL-3867/2024	N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-03		(Seat No-112)

161	42684/2024	07.05.2024	WP (C) - 3327/2024	S.K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
162	42685/2024	07.05.2024	WP (C) - 3327/2024	S.K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
163	42686/2024	07.05.2024	WP (C) - 3327/2024	D. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
164	42687/2024	07.05.2024	WP (C) - 3327/2024	SHRI R.P. KAR (SR. ADV.), ARYA TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
165	42688/2024	07.05.2024	CRLREV-113/2024	P.K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	CRIMINAL REVISION	(Seat No-4)
166	42689/2024	07.05.2024	JCRLA-76/2023	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Seat No-1)
167	42690/2024	07.05.2024	CRLMC-202/2022	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-07-22	CRIMINAL MISC	(Seat No-1)
168	42692/2024	07.05.2024	CRLA-203/2022	BINI MISHRA, DHARAN IDHAR NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-09-17	CRIMINAL APPEAL	(Seat No-7)
169	42694/2024	07.05.2024	CRLA-1017/2023	G. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-08-20	CRIMINAL APPEAL	(Seat No-9)
170	42695/2024	07.05.2024	CRLA-262/2023	G. JAYSHING	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
171	42696/2024	07.05.2024	CRLA-262/2023	G. JAYSHING	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
172	42697/2024	07.05.2024	CRLA-262/2023	G.R. PATRA	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
173	42698/2024	07.05.2024	CRLA-114/2023	J.P. KAR	C.O.	COURT NO. 7	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Seat No-9)

									No-9)
174	42699/2024	07.05.2024	CRLA-1106/2022	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-10-21	CRIMINAL APPEAL	(Seat No-7)
175	42700/2024	07.05.2024	WA-1645/2022	PK ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
176	42701/2024	07.05.2024	ABLAPL-13039/2023	AK MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-12-19	BAIL-2	(Seat No-8)
177	42702/2024	07.05.2024	WA-187/2023	PK ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
178	42703/2024	07.05.2024	CRLMP-536/2024	AK MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Seat No-35)
179	42704/2024	07.05.2024	WA-33/2023	PK ROUTRAY	C.O.	COURT NO. 7	Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-7)
180	42705/2024	07.05.2024	CONTC-3423/2024	P.K.PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-03		(Seat No-7)
181	42706/2024	07.05.2024	WP (C) - 11081/2024	A.PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
182	42707/2024	07.05.2024	WP (C) - 11079/2024	A.PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
183	42708/2024	07.05.2024	WP (C) - 11077/2024	A.PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
184	42709/2024	07.05.2024	WP (C) - 11076/2024	A.PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
185	42710/2024	07.05.2024	WP (C) - 19954/2019	R K MOHABHOI	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)

186	42711/2024	07.05.2024	WP (C) - 19953/2019	R K MOHABHOI	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
187	42712/2024	07.05.2024	WP (C) - 11023/2024	R.SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
188	42713/2024	07.05.2024	WP (C) - 19952/2019	M NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
189	42714/2024	07.05.2024	WP (C) - 19950/2019	M NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
190	42715/2024	07.05.2024	WP (C) - 10993/2024	B.K.SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
191	42716/2024	07.05.2024	WP (C) - 29136/2023	BK DAS	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
192	42717/2024	07.05.2024	WP (C) - 20554/2023	BB MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
193	42718/2024	07.05.2024	WP (C) - 11027/2024	SUBASH CH PANI	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-3)
194	42719/2024	07.05.2024	WP (C) - 9374/2024	J.P.KAR	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH-5	(Seat No-22)
195	42720/2024	07.05.2024	WP (C) - 11257/2024	R K SUBUDHI	C.O.	COURT NO. 7	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
196	42721/2024	07.05.2024	WP (C) - 29925/2023	RK MEHER	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)
197	42722/2024	07.05.2024	WP (C) - 11238/2024	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
198	42723/2024	07.05.2024	WP (C) - 29917/2023	RK MEHER	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)

									No-120)
199	42724/2024	07.05.2024	WP (C) - 11236/2024	P K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
200	42725/2024	07.05.2024	WP (C) - 35898/2021	ARUN KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
201	42728/2024	07.05.2024	WP (C) - 19958/2019	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
202	42729/2024	07.05.2024	WP (C) - 5376/2020	MK PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
203	42730/2024	07.05.2024	WP (C) - 10926/2024	M.NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
204	42731/2024	07.05.2024	WP (C) - 19917/2019	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
205	42732/2024	07.05.2024	WP (C) - 11185/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
206	42733/2024	07.05.2024	WP (C) - 11173/2024	G ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
207	42734/2024	07.05.2024	WP (C) - 19918/2019	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
208	42735/2024	07.05.2024	WP (C) - 10929/2024	M.NAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
209	42736/2024	07.05.2024	WP (C) - 11149/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-122)
210	42737/2024	07.05.2024	WP (C) - 6486/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)

21 1	42738/20 24	07.05.202 4	RPFAM- 289/2023	S.K. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-08-06	FIRST APPEAL	(Sea t No- 5)
21 2	42739/20 24	07.05.202 4	WP (C) - 10921/20 24	BHAGABAN BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-3)	(Sea t No- 120)
21 3	42740/20 24	07.05.202 4	RPFAM- 263/2023	M.R. ROUSTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	FIRST APPEAL	(Sea t No- 5)
21 4	42741/20 24	07.05.202 4	WP (C) - 3888/202 4	D NAYAK	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 112)
21 5	42742/20 24	07.05.202 4	WP (C) - 3969/201 8	A.T. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 103)
21 6	42743/20 24	07.05.202 4	WP (C) - 13057/20 18	M.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-1)	(Sea t No- 103)
21 7	42744/20 24	07.05.202 4	OTAPL- 4/2017	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	CIVIL REVISION	(Sea t No- 4)
21 8	42745/20 24	07.05.202 4	WP (C) - 5011/201 2	A. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-30	WRIT BRANCH-5	(Sea t No- 47)
21 9	42746/20 24	07.05.202 4	WP (C) - 6168/202 4	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Sea t No- 31)
22 0	42747/20 24	07.05.202 4	WP (C) - 2330/201 9	B. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 111)
22 1	42748/20 24	07.05.202 4	WP (C) - 2330/201 9	R.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 111)
22 2	42750/20 24	07.05.202 4	WP (C) - 10900/20 24	S.C.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-03	WRIT BRANCH-7	(Sea t No- 48)
22 3	42755/20 24	07.05.202 4	WP (C) - 19960/20 19	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-2)	(Sea t

									No-116)
224	42756/2024	07.05.2024	WP (C) - 19959/2019	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
225	42757/2024	07.05.2024	WP (C) - 19885/2019	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
226	42758/2024	07.05.2024	WP (C) - 19913/2019	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
227	42759/2024	07.05.2024	WP (C) - 19914/2019	M. NAYAK	C.O.	COURT NO. 3 OLD		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
228	42760/2024	07.05.2024	WP (C) - 19915/2019	M. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
229	42761/2024	07.05.2024	ABLAPL-4118/2024	M.A. ALI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-02		(Seat No-116)
230	42762/2024	07.05.2024	WP (C) - 11130/2024	R.K. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No-7)
231	42763/2024	07.05.2024	WP (C) - 10999/2024	P.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Seat No-40)
232	42764/2024	07.05.2024	WP (C) - 5854/2024	S.P. SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-05-03	WRIT BRANCH-5	(Seat No-32)
233	42765/2024	07.05.2024	CMP-288/2024	B. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANCH-8	(Seat No-39)
234	42766/2024	07.05.2024	CMP-303/2024	A.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Seat No-30)
235	42767/2024	07.05.2024	CMP-418/2024	G.C. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Seat No-6)

23 6	42768/20 24	07.05.202 4	CMP- 108/2020	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Sea t No- 31)
23 7	42769/20 24	07.05.202 4	WP (C) - 10997/20 24	PRASANTA KUMAR SATAPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-8	(Sea t No- 40)
23 8	42770/20 24	07.05.202 4	CRLREV- 346/2021	B K PATI	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Sea t No- 2)
23 9	42771/20 24	07.05.202 4	WP (C) - 42337/20 23	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-05-02	WRIT BRANCH-3	(Sea t No- 13)
24 0	42772/20 24	07.05.202 4	CRLREV- 347/2021	B K PATI	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Sea t No- 2)
24 1	42773/20 24	07.05.202 4	CMP- 1437/201 7	M.K. PANI	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-3	(Sea t No- 28)
24 2	42774/20 24	07.05.202 4	CMP- 402/2024	SUBASH CHANDRA ACHARYA	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Sea t No- 6)
24 3	42775/20 24	07.05.202 4	CRLREV- 370/2021	B K PATI	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Sea t No- 2)
24 4	42777/20 24	07.05.202 4	CRLREV- 390/2023	P K SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Sea t No- 1)
24 5	42778/20 24	07.05.202 4	CRLREV- 65/2022	LINGARAJ DASH	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	CRIMINAL REVISION	(Sea t No- 4)
24 6	42780/20 24	07.05.202 4	CMP- 319/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Sea t No- 30)
24 7	42781/20 24	07.05.202 4	WP (C) - 4186/202 0	M/S.P.C.CHHIN CHANI	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Sea t No- 26)
24 8	42782/20 24	07.05.202 4	CMP- 315/2024	P.R. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Sea t

									No-30)
249	42783/2024	07.05.2024	WP (C) - 35175/2020	M N MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No-29)
250	42784/2024	07.05.2024	RPFAM-96/2024	B.K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	FIRST APPEAL	(Seat No-4)
251	42785/2024	07.05.2024	WP (C) - 35175/2020	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-04-19	WRIT BRANCH-8	(Seat No-29)
252	42786/2024	07.05.2024	RPFAM-166/2023	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	FIRST APPEAL	(Seat No-5)
253	42787/2024	07.05.2024	CRLMC-1557/2024	T.R. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	CRIMINAL MISC	(Seat No-2)
254	42801/2024	07.05.2024	BLAPL-4160/2024	B DAS	C.O.	COURT NO. 20	Order Dtd. 2024-05-03		(Seat No-2)
255	42803/2024	07.05.2024	WP (C) - 9229/2024	K. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-18	WRIT BRANCH-4	(Seat No-38)
256	42812/2024	07.05.2024	CRLA-318/2016	M/S.R.N.BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	CRIMINAL APPEAL	(Seat No-4)
257	42815/2024	07.05.2024	WP (C) - 31754/2022	S.P. SAHOO	C.O.	COURT NO. 20		WRIT BRANCH-5	(Seat No-47)
258	42816/2024	07.05.2024	WP (C) - 32367/2022	NIRANJAN PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No-28)
259	42817/2024	07.05.2024	WP (C) - 32372/2022	NIRANJAN PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No-28)
260	42818/2024	07.05.2024	WP (C) - 32378/2022	NIRANJAN PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Seat No-28)

26 1	42819/20 24	07.05.202 4	WP (C) - 32381/20 22	NIRANJAN PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Sea t No- 28)
26 2	42820/20 24	07.05.202 4	WP (C) - 32387/20 22	NIRANJAN PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Sea t No- 28)
26 3	42821/20 24	07.05.202 4	ABLAPL- 8280/202 2	H.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-11	BAIL-2	(Sea t No- 11)
26 4	42822/20 24	07.05.202 4	WP (C) - 32385/20 22	NIRANJAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Sea t No- 28)
26 5	42823/20 24	07.05.202 4	WP (C) - 32391/20 22	NIRANJAN PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-01	WRIT BRANCH-3	(Sea t No- 28)
26 6	42824/20 24	07.05.202 4	WP (C) - 10732/20 24	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD		WRIT BRANCH-6	(Sea t No- 26)
26 7	42825/20 24	07.05.202 4	WP (C) - 27646/20 21	M/S MITHUN DAS, K.HUSSAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-1	(Sea t No- 31)
26 8	42826/20 24	07.05.202 4	WP (C) - 23643/20 21	M/S MITHUN DAS, K.HUSSAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-6	(Sea t No- 26)
26 9	42827/20 24	07.05.202 4	WP (C) - 10823/20 24	PRASANTA KUMAR SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-7	(Sea t No- 48)
27 0	42828/20 24	07.05.202 4	WP (C) - 10621/20 24	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANCH-5	(Sea t No- 21)
27 1	42829/20 24	07.05.202 4	WP (C) - 5498/202 3	S.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-30	WRIT BRANCH-4	(Sea t No- 38)
27 2	42830/20 24	07.05.202 4	WP (C) - 11127/20 24	SANJIB KUMAR BHANJIADAO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Sea t No- 7)
27 3	42831/20 24	07.05.202 4	WP (C) - 11127/20 24	G. JAYSHING	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	WRIT BRANCH-2	(Sea t

									No-7)
274	42832/2024	07.05.2024	CONTC-3300/2024	KRISHNA CHANDRA PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-03	CONTEMPT	(Seat No-1)
275	42833/2024	07.05.2024	WP (C) - 36136/2021	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-5	(Seat No-22)
276	42834/2024	07.05.2024	WP (C) - 36210/2021	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-6	(Seat No-24)
277	42835/2024	07.05.2024	WP (C) - 36211/2021	M. NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-6	(Seat No-24)
278	42836/2024	07.05.2024	WP (C) - 36349/2021	P.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No-44)
279	42838/2024	07.05.2024	OTAPL-4/2017	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06	CIVIL REVISION	(Seat No-4)
280	42839/2024	07.05.2024	WP (C) - 10045/2024	S.K. BISWAL	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANCH-5	(Seat No-32)
281	42840/2024	07.05.2024	WP (C) - 4667/2024	R.R. DAS	C.O.	COURT NO. 16	Order Dtd. 2024-06-24	WRIT BRANCH-8	(Seat No-43)
282	42841/2024	07.05.2024	WP (C) - 35081/2020	GCHANDRA JENA	C.O.	COURT NO. 16	Order Dtd. 2024-04-26	WRIT BRANCH-7	(Seat No-15)
283	42850/2024	07.05.2024	BLAPL-4237/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-06		(Seat No-15)
284	42851/2024	07.05.2024	BLAPL-3205/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07	BAIL-2	(Seat No-12)
285	42852/2024	07.05.2024	BLAPL-4546/2024	B. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07		(Seat No-12)

286	42853/2024	07.05.2024	BLAPL-4314/2024	MRUTYUNJAY MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-07	BAIL-1	(Seat No-3)
287	42494/2024	07.05.2024	SA-277/1987	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-04-22	SECOND APPEAL	(Seat No-2)
288	42495/2024	07.05.2024	ABLAPL-4082/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-05-02	BAIL-2	(Seat No-12)
289	42496/2024	07.05.2024	WP (C) - 6211/2020	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-5	(Seat No-20)
290	42497/2024	07.05.2024	BLAPL-4183/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-05-06		(Seat No-20)
291	42498/2024	07.05.2024	BLAPL-4206/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-05-06		(Seat No-20)
292	42515/2024	07.05.2024	ABLAPL-4303/2024	SAROJ BARIK	GENERAL		Order Dtd. 2024-05-07	BAIL-2	(Seat No-10)
293	42518/2024	07.05.2024	ABLAPL-4278/2024	SAROJ BARIK	GENERAL		Order Dtd. 2024-05-06	BAIL-2	(Seat No-10)
294	42677/2024	07.05.2024	ABLAPL-4355/2024	GAJENDRA KUMAR BAG	GENERAL		Order Dtd. 2024-05-07	BAIL-1	(Seat No-2)
295	42678/2024	07.05.2024	WP (C) - 34174/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH-1	(Seat No-31)
296	42679/2024	07.05.2024	WP (C) - 38383/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT BRANCH-7	(Seat No-10)
297	42680/2024	07.05.2024	WP (C) - 31545/2023	PRADEEP KUMAR SAHOO	GENERAL		Order Dtd. 2023-10-05	WRIT BRANCH-4	(Seat No-46)
298	42681/2024	07.05.2024	WP (C) - 27645/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-2	(Seat No-)

									No-34)
299	42691/2024	07.05.2024	BLAPL-4147/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-05-03		(Seat No-34)
300	42693/2024	07.05.2024	ABLAPL-4247/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-05-06		(Seat No-34)
301	42726/2024	07.05.2024	WP (C) - 34914/2023	RAJKISHORE SAHU	GENERAL		Order Dtd. 2023-11-07	WRIT BRANCH-1	(Seat No-1)
302	42727/2024	07.05.2024	WP (C) - 38766/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH-4	(Seat No-52)
303	42749/2024	07.05.2024	WP (C) - 2548/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-05-03	WRIT BRANCH-5	(Seat No-21)
304	42751/2024	07.05.2024	WP (C) - 8000/2011	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-3	(Seat No-12)
305	42752/2024	07.05.2024	WP (C) - 2274/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-16)
306	42753/2024	07.05.2024	WP (C) - 10524/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH-3	(Seat No-12)
307	42754/2024	07.05.2024	WP (C) - 2257/2024	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-16)
308	42795/2024	07.05.2024	WP (C) - 11112/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-05-07	WRIT BRANCH-2	(Seat No-7)
309	42798/2024	07.05.2024	CRLREV-113/2024	ANANTA CHARAN BISOI	GENERAL		Order Dtd. 2024-05-06	CRIMINAL REVISION	(Seat No-4)
310	42837/2024	07.05.2024	WP (C) - 34798/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH-7	(Seat No-44)

31 1	42843/20 24	07.05.202 4	BLAPL- 3175/202 4	SHAMBHU PRASAD SAHU	GENER AL		Order Dtd. 2024-05-07		(Sea t No- 44)
31 2	42844/20 24	07.05.202 4	WP (C) - 11130/20 24	DEBASIS TRIPATHY	GENER AL		Order Dtd. 2024-05-06	WRIT BRANCH-2	(Sea t No- 7)
31 3	42845/20 24	07.05.202 4	WP (C) - 38800/20 23	BINOD BIHARI @ KUMAR TRIPATHY	GENER AL		Order Dtd. 2024-02-27	WRIT BRANCH (DIVISION BENCH-2)	(Sea t No- 116)
31 4	42846/20 24	07.05.202 4	CRLMC- 1401/202 4	RAMESH CHANDRA PRADHAN	GENER AL		Order Dtd. 2024-05-06	CRIMINAL MISC	(Sea t No- 3)
31 5	42847/20 24	07.05.202 4	WP (C) - 36648/20 23	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-09	WRIT BRANCH-4	(Sea t No- 46)
31 6	42848/20 24	07.05.202 4	WP (C) - 36650/20 23	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-21	WRIT BRANCH-4	(Sea t No- 46)
31 7	42849/20 24	07.05.202 4	WP (C) - 34776/20 23	SANJAYA KUMAR BEHERA	GENER AL		Order Dtd. 2023-11-02	WRIT BRANCH-7	(Sea t No- 44)
31 8	42505/20 24	07.05.202 4	RSA- 289/2016	K N SAHOO	GENER AL		Order Dtd. 2024-02-15	SECOND APPEAL	(Sea t No- 4)
31 9	42512/20 24	07.05.202 4	WP (C) - 8078/202 4	J SAHOO	GENER AL		Order Dtd. 2024-04-15	WRIT BRANCH-7	(Sea t No- 18)
32 0	42513/20 24	07.05.202 4	WP (C) - 820/2007	K N SAHOO	GENER AL		Order Dtd. 2010-11- 22Petition, Annexure,Co unter,Rejoi nder,		(Sea t No- 18)
32 1	42514/20 24	07.05.202 4	WP (C) - 10096/20 24	B K SAHOO	GENER AL		Order Dtd. 2024-04-29	WRIT BRANCH-5	(Sea t No- 32)
32 2	42516/20 24	07.05.202 4	WP (C) - 10557/20 24	B K SAHOO	GENER AL		Order Dtd. 2024-05-01	WRIT BRANCH-3	(Sea t No- 12)

323	42519/2024	07.05.2024	WP (C) - 40718/2023	G SAHOO	GENERAL		Order Dtd. 2024-04-29	WRIT BRANCH-2	(Seat No-34)
324	42521/2024	07.05.2024	WP (C) - 10919/2013	J P KAR	GENERAL		Order Dtd. 2013-05-10		(Seat No-34)
325	42523/2024	07.05.2024	WP (C) - 17067/2023	U KUMAR	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-2	(Seat No-45)
326	42525/2024	07.05.2024	WPC (OAC) - 2732/2011	K P BEHERA	GENERAL		Order Dtd. 2023-06-27	OA Branch	(Seat No-1)
327	42528/2024	07.05.2024	WA- 2930/2023	P PRADHAN	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Seat No-3)
328	42529/2024	07.05.2024	CRLMC- 1180/2021	H K PANDA	GENERAL		PetitionCharge Sheet, F.i.r ,	CRIMINAL MISC	(Seat No-5)
329	42532/2024	07.05.2024	OJC- 7967/1998	G P JENA	GENERAL		Order Dtd. 2010-07-05Judgement Dtd. 2010-07-05, Appealme mo,		(Seat No-5)
330	42535/2024	07.05.2024	ABLAPL- 11612/2023	P R MISHRA	GENERAL		Order Dtd. 2024-03-07	BAIL-2	(Seat No-7)
331	42539/2024	07.05.2024	CONTC- 1028/2024	B K PATI	GENERAL		Order Dtd. 2024-04-05		(Seat No-7)
332	42543/2024	07.05.2024	RSA- 176/2005	H K MOHANTA	GENERAL		Order Dtd. 2019-10-01	SECOND APPEAL	(Seat No-4)
333	42547/2024	07.05.2024	OJC- 6956/1996	P K JENA	GENERAL		Order Dtd. 9999-12-31Petition, Annexure,		(Seat No-4)
334	42572/2024	07.05.2024	ABLAPL- 12175/2023	B SINGH	GENERAL		PetitionAnnexure,	BAIL-2	(Seat No-10)

335	42601/2024	07.05.2024	ABLAPL-12449/2022	B SINGH	GENERAL		PetitionAnnexure,	BAIL-1	(Seat No-5)
336	42604/2024	07.05.2024	CRLMC-1034/2024	B SINGH	GENERAL		PetitionAnnexure,	CRIMINAL MISC	(Seat No-6)
337	42605/2024	07.05.2024	CRLMC-2293/2023	B SINGH	GENERAL		PetitionAnnexure,	CRIMINAL MISC	(Seat No-3)
338	42606/2024	07.05.2024	CONTC-6106/2023	A K RAY	GENERAL		Order Dtd. 2023-09-14	CONTEMPT	(Seat No-2)
339	42607/2024	07.05.2024	CONTC-10013/2023	A K RAY	GENERAL		Order Dtd. 2024-01-17	CONTEMPT	(Seat No-6)
340	42609/2024	07.05.2024	WP (C) - 2240/2022	A K RAY	GENERAL		Order Dtd. 2022-07-07	WRIT BRANCH-3	(Seat No-28)
341	42630/2024	07.05.2024	BLAPL-7701/2022	P.K. JENA	GENERAL		Order Dtd. 2024-05-06	BAIL-1	(Seat No-1)
342	42657/2024	07.05.2024	WA-2780/2023	D K MOHANTY	GENERAL		Order Dtd. 2023-12-04	WRIT APPEAL	(Seat No-1)
343	42661/2024	07.05.2024	CRA-250/1997	S. CHOUDHURY	GENERAL		Order Dtd. 2008-12-02 Judgement Dtd. 2008-12-02, Petition , Annexure,	CRIMINAL APPEAL	(Seat No-11)
344	42776/2024	07.05.2024	BLAPL-3430/2023	R C BHOI	GENERAL		Order Dtd. 2024-02-02	BAIL-1	(Seat No-1)
345	42779/2024	07.05.2024	WPC (OA) - 878/2016	K C PANDA	GENERAL		Order Dtd. 2024-01-24	OA Branch	(Seat No-1)
346	42788/2024	07.05.2024	WP (C) - 9371/2012	A K NAYAK	GENERAL		Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No-26)

347	42789/2024	07.05.2024	WP (C) - 20342/2021	D K BARAL	GENERAL		Judgement Dtd. 2023-09-08	WRIT BRANCH-2	(Seat No-45)
348	42790/2024	07.05.2024	WP (C) - 12589/2023	S C MEKAP	GENERAL		Entire Order	WRIT BRANCH-2	(Seat No-9)
349	42791/2024	07.05.2024	WP (C) - 10352/2024	R C NAYAK	GENERAL		Judgement Dtd. 2024-04-30	WRIT BRANCH-8	(Seat No-39)
350	42792/2024	07.05.2024	WP (C) - 3836/2021	S S BISWAL	GENERAL		Order Dtd. 2024-04-30	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
351	42793/2024	07.05.2024	WP (C) - 3221/2007	B C PANDA	GENERAL		Order Dtd. 2007-10-29 Petition, Annexure,		(Seat No-112)
352	42794/2024	07.05.2024	WP (C) - 3808/2008	P K NAYAK	GENERAL		Order Dtd. 2008-06-17		(Seat No-112)
353	42796/2024	07.05.2024	WP (C) - 43235/2023	R K BEHERA	GENERAL		Order Dtd. 2024-05-03	WRIT BRANCH-4	(Seat No-38)
354	42797/2024	07.05.2024	CONTC-1461/2024	B BEHERA	GENERAL		Order Dtd. 2024-05-06		(Seat No-38)
355	42799/2024	07.05.2024	CONTC-5524/2023	P K DAS	GENERAL		Annexure	CONTEMPT	(Seat No-4)
356	42800/2024	07.05.2024	WP (C) - 42168/2023	K K SAHOO	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-1	(Seat No-3)
357	42802/2024	07.05.2024	CONTC-2947/2024	U CHHOTRAY	GENERAL		Order Dtd. 2024-04-25		(Seat No-3)
358	42804/2024	07.05.2024	OJC-10406/1996	M D BISWAL	GENERAL		Order Dtd. 1996-09-30		(Seat No-3)
359	42805/2024	07.05.2024	OJC-10473/2000	L SAHOO	GENERAL		Order Dtd. 2007-03-20 Petition,		(Seat

							Final Order,		No-3)
360	42806/2024	07.05.2024	CRLMC-1038/2024	G SAHOO	GENERAL		Order Dtd. 2024-04-10	CRIMINAL MISC	(Seat No-6)
361	42807/2024	07.05.2024	CRLMC-1866/2015	P JENA	GENERAL		Order Dtd. 2022-07-22	CRIMINAL MISC	(Seat No-3)
362	42808/2024	07.05.2024	CRLMC-2660/2023	H K DAS	GENERAL		Entire Brief	CRIMINAL MISC	(Seat No-6)
363	42809/2024	07.05.2024	BLAPL-7425/2006	S. CHOUDHURY	GENERAL		Order Dtd. 2006-08-08 Judgement Dtd. 2006-08-08, Petition, Annexure,		(Seat No-6)
364	42810/2024	07.05.2024	ABLAPL-9410/2017	G BARIK	GENERAL		Order Dtd. 2018-05-14		(Seat No-6)
365	42811/2024	07.05.2024	OJC-3512/1986	M D BISWAL	GENERAL		Order Dtd. 1991-12-16		(Seat No-6)
366	42813/2024	07.05.2024	WPC (TAC)-6/2018	D. K. JENA	GENERAL		Order Dtd. 2024-04-23	OA Branch	(Seat No-1)
367	42814/2024	07.05.2024	CONTC-6788/2022	S MALICK	GENERAL		Order Dtd. 2023-05-10	CONTEMPT	(Seat No-1)
368	42842/2024	07.05.2024	ARBA-38/2018	M R ROUTRAY	GENERAL		Order Dtd. 2019-04-12	M.J.C.	(Seat No-1)

NIC